



**OFFICE OF THE CHIEF COMMISSIONER
GST & CUSTOMS : HYDERABAD ZONE
G.S.T. BHAVAN, L.B.STADIUM ROAD
BASHEERBAGH, HYDERABAD-500 004.**
Phone: (040) 23232028/ 23231821
Fax: (040) 23299206email: ccu-cexhyd@nic.in



**OFFICE OF THE SPECIAL CHIEF SECRETARY
EXCISE & COMMERCIAL TAXES
GOVERNMENT OF TELANGANA, SECRETARIAT
HYDERABAD - 500 001.**
Phone: (040)24732351/24602171
Fax: (040) 24618912 email: tg_cct@tgct.gov.in

Order 02/2019 dated 14.10.2019

Subject: Division of GST Taxpayer base between the Central Government and the Government of Telangana.

In accordance with the guidelines issued by the GST Council Secretariat vide Circular No. 01/2017 dated 20.09.2017 (F.No.166/Cross Empowerment/GSTC/2017) with respect to division of GST Taxpayer base between Central Government and State Government and to ensure single interface under GST and in continuation of Order 01/2018 dated 03.01.2018, and Order 01/2019 dated 13.02.2019, the State Level Committee comprising Shri Vasa Seshagiri Rao, IRS, Chief Commissioner, CGST, Hyderabad Zone, Dr. Purushotham, IRS, Principal Commissioner, Central Tax, Hyderabad GST Commissionerate, Shri Somesh Kumar, IAS, Special Chief Secretary (Excise & Commercial Taxes) Govt. of Telangana and Shri V. Anil Kumar, IAS, Commissioner of State Tax, Govt. of Telangana hereby assigns the un-allocated Taxpayers (migrated), registered in the State of Telangana as follows:

1. Taxpayers with turnover Rs 1.5 Crores and above

- a) Taxpayers allotted for Central Administration (List of 48 Taxpayers enclosed as **Annexure - '1A'**)

Sl.No.	Taxpayer's Name	GSTIN
1	ABHISHEK INFRAVENTURES LTD	36AAACE2100L1Z3
.....		
48	M/S S A P TRADERS	36BOCPP7503L1Z0

- b) Taxpayers allotted for State Administration (List of 48 Taxpayers enclosed as **Annexure - '1B'**)

Sl.No.	Taxpayer's Name	GSTIN
1	FLUIDLINE ENGINEERS AND FABRICATORS PRIVATE LIMITED	36AAACF2286N1ZB
.....		
48	BHRAMARAMBA INDANE	36CNDPK0090G1Z8

2. Taxpayers with turnover less than Rs 1.5 Crores


- a) Taxpayers allotted for Central Administration (List of 257 Taxpayers enclosed as **Annexure - '2A'**)


Sl.No.	Taxpayer's Name	GSTIN
1	RAYMOND APPAREL LIMITED	36AAACJ2732K1ZM
.....		
257	KRISHNA SAI AGENCIES	36GGNPS5725M1ZG


b) Taxpayers allotted for State Administration (List of 2321 Taxpayers enclosed as Annexure - '2B')


Sl.No.	Taxpayer's Name	GSTIN
1	CHANDANA TRIBAL LABOUR CONTRACT MACS LTD	36AAAAC7854K1ZG
.....		
2321	MandraInformex	36HQCP50973R1ZV

3. The trade and Industry Associations/ Chambers of Commerce are requested to bring the contents of the order to the notice of their members.


(Vasa Seshagiri Rao)
Chief Commissioner
GST & Customs, Hyderabad Zone


(Dr. D. Purushotham)
Principal Commissioner
Hyderabad GST Commissionerate


(Somesh Kumar)
Special Chief Secretary
(Excise & Commercial Taxes)
Govt. of Telangana


(V. Anil Kumar)
Commissioner of State Tax
Govt. of Telangana

Copy to:

1. Commissioner, Medchal/Secunderabad/Rangareddy GST Commissionerates.
2. Commissioner, Audit-I & II Commissionerate, Hyderabad.
3. Director General, Directorate General of Systems & Data Management, CBEC, New Delhi.
4. RAC Members.
5. Web Master, CBEC.
6. Web Master, Zonal Website.
7. Notice Board